NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 35(ND)14 CA. NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN

HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.09.2016

NAME OF THE COMPANY: M/s Ms. Ameeta Mehra V/s. M/s. Mehra Developers & Farms Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

MANUADOGRAPH Adv. Republic Petitioner Ja.

ORDER

Learned counsel for the parties are present. Learned counsel seek and are given three weeks time to comply with the terms of the order dated 22.08.2016 of this tribunal. They contend that the board meeting will be held during this period on a date which is convenient to the parties and the observer.

List on 28.09.2016

(R.Varadharajan) Member (Judicial) (Maharaj Krishan Hanjura) Member (Judicial)